

**14.23 hrs.**

**Title:** Introduction of the Mines And Minerals (Development and Regulation) (Amendment) Bill, 2001 (Amendment of Section 9).

SHRI TRILOCHAN KANUNGO (JAGATSINGHPUR): I beg to move for leave to introduce a Bill further to amend the Mines and Minerals (Development and Regulation) Act, 1957.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Mines and Minerals (Development and Regulation) Act, 1957."

*The motion was adopted.*

SHRI TRILOCHAN KANUNGO : *I introduce the Bill.*

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